

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).3303/2006

(From the judgement and order dated 11/08/2005 in CRLRP No. 42/2000
of The HIGH COURT OF DELHI AT N. DELHI)

MADAN LAL KAPOOR

Petitioner(s)

VERSUS

RAJIV THAPAR & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report))

Date: 21/09/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shree Pal Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Await service. Office is directed to issue
notice to unserved respondent No. 1 also. List
the matter on 27.11.2006.

(S.G.SHAH)

Registrar